

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2019.**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. M/s. Cats Eye
Collections Pvt. Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 241/242

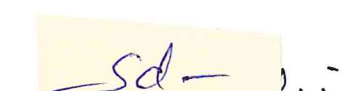
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:		Mr. R.K. Gupta, Ms. Swaralipi Deb Ray, Advocates for the Petitioner		
		Ms. Pooja Saigal, Mr. Akshay Gupta, Advocates for the Respondent		

ORDER

Ld. counsel for the respondent submits that they shall be filing the reply during the course of the day. Copy of the same is given to the ld. opposite counsel.

To come up for further consideration on 18th March, 2019 and connected matters i.e. CP. 88/241-242/ND/2018, 89/241-242/ND/2018 and CP 242/2018 be tagged alongwith CP 206/2018.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**